

BY SPECIAL MESSENGER

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/ 1505 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Pranjal Das,  
Judge, Designated Court  
Cum Faculty Judicial Academy, Assam, Guwahati.

Dated Guwahati, the 20<sup>th</sup> March, 2018.

Sub:- **Station leave permission.**

Ref:- Your letter No. JDC/74/2018, dtd. 09.03.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the afternoon of 22.03.2018 till the morning of 27.03.2018 to attend training on 'Training of Trainers of SJAs' (P-1092) in the National Judicial Academy, Bhopal from 23.03.2018 till 25.03.2018, as prayed for.

Yours faithfully,

*[Handwritten Signature]*  
20/3/18

**JOINT REGISTRAR (VIGILANCE)**

*[Handwritten Signature]*  
17/03/18